

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 70 of 2013**

**Dated : 11<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Wardha Power Company Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Deepa P. Chavan,  
Mr. Kiran Gandhi,  
Mr. Umang Jain &  
Ms. Ramni Taneja for R-2  
Mrs. Poonam Verma,  
Mr. Gaurav Dudeja for R-4  
Mr. Ravjyot Ghuman for R-3  
Mr. Buddy A. Ranganadhan

**ORDER**

We have heard the learned counsel for the Respondent No.2.

Post the matter for further hearing on **12<sup>th</sup> February, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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